

(ख) केवल हिमाचल प्रदेश शासन ने योजना के अन्तर्गत ऋण लेने के लिये हाल ही में लिखा है। आशा है कि यह ऋण शीघ्र ही उनको दे दिया जायेगा और तब वह ऋण मागने वालों के प्रार्थना-पत्रों को मन्जूर करने पर विचार करेगे।

Export of Indian Films

691. **Shri Bishwanath Roy:** Will the Minister of Information and Broadcasting be pleased to state the position in regard to the export of Indian cinema films during 1957 in comparison with 1956?

The Minister of Information and Broadcasting (Dr. Keskar): India exported 154 lakh feet of exposed cinematograph films during January—August 1957, valued at Rs 72 45 lakhs. Figures for 1956 are not available as no separate statistics in respect of films were maintained prior to 1957.

Central Schemes in Punjab

692. **Shri Daljit Singh:** Will the Minister of Planning be pleased to state

(a) the number of schemes which the Central Government are directly executing in the Punjab State,

(b) the details of the schemes, and

(c) the total amount entirely provided by the Centre for those schemes during 1957-58?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) to (c) A statement is placed on the Table of the Lok Sabha [See Appendix III, annexure No 57]

Transportation of Human Labour

693. **Shri Sanganna:** Will the Minister of Labour and Employment be pleased to state

(a) whether it is a fact that human labour has been exported from the State of Orissa to Tripura territory for employment in the development work;

(b) if so, on what terms and conditions; and

(c) whether the Government of Orissa have been consulted in the matter?

The Minister of Labour and Employment and Planning (Shri Nanda):

(a) No, not through any Government agency.

(b) and (c). Do not arise.

Indian Missing in Karachi

694. { Shri Vajpayee:
Dr. Ram Subhag Singh:
Shri E. Madhusudan Rao:
Shri Assar:
Shri D C. Sharma:

Will the Prime Minister be pleased to state:

(a) whether an employee of the Indian High Commission in Pakistan scheduled to leave for Delhi on the 13th January, 1958, disappeared mysteriously just a day before his proposed departure,

(b) the efforts made to trace his whereabouts, and

(c) the results thereof?

The Prime Minister and Minister of External Affairs and Finance (Shri Jawaharlal Nehru). (a) Shri Inder Parkash Batra, a member of the staff of the Indian High Commission at Karachi who was scheduled to leave Karachi by air on 13th January for Delhi on leave disappeared from Karachi on 12th January, 1958.

(b) and (c) Enquiries were started with the assistance of the Pakistan authorities to trace him. Shri Batra, however, arrived in Delhi on 7th February and it was learnt that he had arrived in India by rail on 13th January and stayed at Jodhpur for some days before coming to Delhi.

Pakistani Nationals

695. **Dr. Ram Subhag Singh:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that some Pakistani nationals who visited Delhi

last year took up employment in contravention of visa rules,

(b) if so, the number of such persons, and

(c) whether any action is being taken against them?

The Prime Minister and Minister of External Affairs and Finance (Shri Jawaharlal Nehru): (a) Yes, Sir

(b) 99 Pakistani nationals

(c) Out of the ninety-nine, seventy-eight have left for Pakistan, while cases of the remaining twenty-one are under consideration

पूर्वी पाकिस्तान के विस्थापित व्यक्तियों के बारे में मुख्य मंत्रियों का सम्मेलन

६६६ { डा० राम सुभग सिंह :
श्री बाजपेयी :
श्री हेम बरभना :

क्या पुनर्वास तथा अल्पसंख्यक-कार्य मंत्री यह बतान की कृपा करेंगे कि

(क) क्या यह सच है कि पूर्वी पाकिस्तान के विस्थापित व्यक्तियों के पुनर्वास की समस्या पर विचार करने के लिये कन्द्रीय गृह-कार्य मंत्री क सभापतित्व में कलकत्ते में विभिन्न राज्यों क मुख्य मंत्रियों का एक सम्मेलन हुआ था, और

(ख) यदि हा, तो हम सम्मेलन में क्या क्या महत्त्वपूर्ण निश्चय किये गये ?

पुनर्वास तथा अल्पसंख्यक कार्य मंत्री (श्री मोहरचन्द्र लाला) (क) जी हा।

(ख) यह फैसला हुआ था कि राज्य सरकारें पूर्वी पाकिस्तान के शरणार्थियों को बसाने के लिये कास्त के लायक जमीनों की अपने अपने क्षेत्रों में जल्द भर्तें कराये। तीन महीने के बाद जबकि सम्भवतः सर्वे रिपोर्ट तैयार हो जायेगी, मुख्य मंत्री इस मामले पर फिर विचार करने क लिये मिलेंगे।

Industries under Second Five Year Plan

697. Shri Jhanjhunwala: Will the Minister of Planning be pleased to state

(a) whether any industries have already reached the targets for capacity set under the Second Five Year Plan,

(b) if so, the names thereof,

(c) whether any revised upward targets of capacity have been fixed for some industries, and

(d) if so, the names of the industries and revised targets for such industries?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) Yes, Sir

(b) (i) Diesel Engines

(ii) Petroleum Refining

(iii) Staple Fibre

(c) Yes, Sir

(d) A Statement is placed on the Table of the Lok Sabha [See Appendix III, annexure No 58]

Cottage and Small Scale Industries

698 Shri L. Achaw Singh: Will the Minister of Commerce and Industry be pleased to state

(a) how many pilot centres have been opened in Assam, Manipur and Tripura for the development of cottage and small scale industries,

(b) whether any pilot scheme to advance loans to small scale industries has been taken up by the State Bank of India in these areas, and

(c) if not, the reasons therefor?

The Minister of Commerce and Industry (Shri Morarji Desai): (a) The ject areas under the Community Development Programme for the development of cottage and small scale industries is obviously to pilot projects. If so, there is one pilot project area each in the State of